

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 12

Dated Guwahati, the 19th February, 2022

Hon'ble the Chief Justice has been pleased to constitute the following Committee in the manner as indicated below:

NAME OF THE COMMITTEES	NAME OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
Vulnerable Witness Deposition Centre (VWDC) Committee	1. Hon'ble Mr. Justice N. Kotiswar Singh, JAD 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Suman Shyam 4. Hon'ble Mr. Justice Kalyan Rai Surana 5. Hon'ble Mr. Justice Hitesh Kumar Sarma Members: 6. One ex officio member nominated by the Finance Department of the respective States of Assam, Nagaland, Mizoram & Arunachal Pradesh <i>(Official indicated at Sl. No. 6 will remain present as and when issues concerning the respective States are taken up)</i>	Registrar (Administration) assisted by Joint Registrar (PM & P)

This order will come into effect immediately.

By Order,

sdf
REGISTRAR GENERAL

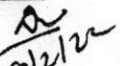
Memo No. HC. III – 06/2021/697-716/G, dated Guwahati the 19th February, 2022.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal Secretary/Secretary, Department of Finance, Govt. of Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
3. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Itanagar.
5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.
7. The Joint Registrar, _____, Gauhati High Court, Guwahati.
8. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
9. The Assistant Registrar _____, Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
14. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice Hitesh Kumar Sarma, Judge, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


19/2/22